

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 15

CONT.A./5/2024 (NEW CA) IN CP/18(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **AYUSH GUPTA VS CHIRON METCO PRIVATE LIMITED**

Section 241(1) Sec. 242(4) of the Companies Act and Rule 11 of NCLT

ORDER

CS Ashish O Lalpuria a/w CS Suman Ramkumar Dhamecha for the Petitioners present.

CONT.A./5/2024

The Contemnor No.2 and 3 are directed to appear in person before this Bench to explain the allegation.

Registry is directed to accept the hard copy of the application. List this matter on Board on **17.05.2024**.

- sd-

PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh